

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FOR NARMADA EXTRUSIONS LIMITED
OPERATING IN THE BUSINESS OF MANUFACTURING PP WOVEN BAGS, HDPE WOVEN
SACK BAGS, JUMBO BAGS, LAMINATED BAGS, FOOD GRADE LINER BAGS,
INDUSTRIAL FABRIC AND RELATED PRODUCTS.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board
of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|--|---|
| 1. Name of the Corporate Debtor along with PAN & CIN/ LLP No. | Narmada Extrusions Limited CIN: U25202MP1984PLC002532 PAN: AAACN5983C |
| 2. Address of the registered office | Registered Address: Plot No. 71, Industrial Area No. 1, Pithampur, Dhar-452001 (M.P.) Branch Address: 403, Rajani Bhawan, Indore - 452001 (M.P.) |
| 3. URL of website | NA |
| 4. Details of place where majority of fixed assets are located | Factory Address: Plot No. 71, Industrial Area No. 1, Pithampur, Dhar-452001 (M.P.) |
| 5. Installed capacity of main products/ services | Plant not in operation since 2024. The unit is installed with a capacity of producing Exceeding 150 million bags annually. Based of the records available for more details please write an email to cirp.narmadaextrusions@gmail.com . |
| 6. Quantity and value of main products/ services sold in last financial year | Not in operation since 2024. |
| 7. Number of employees/ workmen | Nil |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Please write an email to cirp.narmadaextrusions@gmail.com to seek further details about the Corporate Debtor. |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Please write an email to cirp.narmadaextrusions@gmail.com to seek further details about the Corporate Debtor. |
| 10. Last date for receipt of expression of interest | 04.06.2026 |
| 11. Date of issue of provisional list of prospective resolution applicants | 14.06.2026 |
| 12. Last date for submission of objections to provisional list | 19.06.2026 |
| 13. Date of issue of final list of prospective resolution applicants | 29.06.2026 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 04.07.2026 |
| 15. Last date for submission of resolution plans | 03.08.2026 |
| 16. Process email id to submit Expression of Interest | cirp.narmadaextrusions@gmail.com |
| 17. Details of the corporate debtor's registration status as MSME. | UDYAM-MP-23-0000017 |

Date 09.05.2026
Place: Indore

Kuldeep Tank
Resolution Professional

For Narmada Extrusions Limited (Company under CIRP)
CIN-U25202MP1984PLC002532
IBBI Reg. No. of IP-IBBI/1PA-001/IP-P-02776/2022-2023/14255
AFA valid till 30/06/2026
Office: 202, Block-A, The One, RNT Marg., Indore 452001
9826677735/9977332329/0731-4226345
Registered Email: cakuldeeptank@gmail.com

PATBACK BUSINESS LIMITED

Regd. Off: 325, Plot No.3, Aggarwal Plaza, DDA Community Center, Sector-14, Rohini, New Delhi-110085 Email: crazypricingdel@gmail.com, Website: www.patback.in, Mobile: 9810260127

INFORMATION REGARDING 42nd ANNUAL GENERAL MEETING AND BOOK CLOSURE DATES

Notice is hereby given that the 42nd Annual General Meeting ("AGM") of Members of M/s. Patback Business Limited ("Company") will be held on Monday, June 08, 2026 at 11:00 A.M. (IST), at registered office of the company to transact the Ordinary & Special Business as set out in the Notice of the AGM.

Notice of the 42nd AGM along with Annual Report has been sent to the members to their registered address by courier and electronically to those members who have registered their e-mail address with the Depositories/Company as on the cut-off date i.e. May 01, 2026 and completion of dispatched on dated May 08, 2026.

1. For Shareholders who hold Shares in Physical mode: Shareholder should furnish their e-mail id, mobile number & other details in Form ISR-1 along with other relevant forms as prescribed by SEBI to the Company's Registrar and Transfer Agent, M/s. Skyline Financial Services Private Limited at their office situated at D-153/A, 1ST FLOOR, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020, India or at their e-mail id, i.e. admin@skylinefta.com.

2. For Shareholders who hold Shares in Demat mode: Shareholder should update their e-mail id, in their Demat Account as per the process advised by their respective Depository Participant.

BOOK CLOSURE: Notice is further given that pursuant to section 91 of the Act and the Rules framed there under, the Registrar of Members and the Share Transfer Books of the Company will remain closed from 02.06.2026 to 08.06.2026 (both days inclusive) for the purpose of 42nd AGM.

Date: 08th May, 2026 Place: New Delhi Pawan Kumar Mittal Director (DIN:00749265)

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Table with 2 columns: S.No., Particulars. Contains details of Narmada Extrusions Limited including name, address, website, and financial information.

Date 09.05.2026 Place: Indore Kuldeep Tank Resolution Professional For Narmada Extrusions Limited (Company under CIRP)

TATA TATA POWER (Corporate Contracts Department)

The Tata Power Company Limited invites tenders from eligible vendors for the following packages (Two Part Bidding) in Mumbai. (A) Outline Agreement for Pre and Post monsoon works in Transmission Division (south Circle) (Package Reference CC27SB005)

STEEL STRIPS WHEELS LIMITED

Regd. Office: Vill. Somalheri/ Lehi, P.O. Dappar, Tehsil Derabassi, Distt. S.A.S Nagar (Mohali), Punjab, 140506 Phone: +91-172-2793112, Fax: +91-172-2794834. Email: sssg@glide.net.in Website: www.sswindia.com

Table with 5 columns: Folio No., Name of holder and registered address, Security type and face value, No. of securities, Distinctive number (face value Rs. 10/-) from to.

Date: 08.05.2026 Place: Chandigarh For Steel Strips Wheels Limited Sd/- Kanika Sapra, Company Secretary

CONCOR Container Corporation of India Ltd. NOTICE INVITING E-TENDER. CONCOR invites E-Tender in Single Packet System of tendering for the following work:

Table with 2 columns: Particulars, Amount. Details of tendering process including tender no., name of work, estimated cost, completion period, etc.

CCL PRODUCTS (INDIA) LIMITED

Registered Office : Duggirala, Guntur District, Andhra Pradesh - 522 330. CIN No: L15110AP1961PLC000874

Extract of Audited Consolidated Financial Results for the Quarter & Financial Year Ended 31.03.2026

Table with 6 columns: Particulars, Quarter ended 31.03.2026, Quarter ended 31.12.2025, Consolidated Quarter ended 31.03.2025, Year ended 31.03.2026, Year ended 31.03.2025.

1) The above Financial results as recommended by the Audit Committee were considered and approved by the Board of Directors at their meeting held on May 07, 2026. 2) Key data relating to Standalone financial results of CCL Products (India) Limited is as under:

Table with 6 columns: Particulars, Quarter ended 31.03.2026, Quarter ended 31.12.2025, Quarter ended 31.03.2025, Year ended 31.03.2026, Year ended 31.03.2025.

Note: The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.

INVENTURE GROWTH & SECURITIES LTD.

Registered Office : 201, Viraj Tower, W.E.Highway, Andheri(E), Mumbai- 400069, Maharashtra, India Tel.: +91 22 39548500 / 407515151 FAX: +91 22 40751535 / 39548600 Email: info@inventuregrowth.com

EXTRACT OF STANDALONE AND CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED MARCH 31, 2026

Table with 9 columns: Sr. No., Particulars, Standalone Quarter ended 31.03.2026, Standalone Year ended 31.03.2025, Standalone Quarter ended 31.03.2026, Standalone Year ended 31.03.2025, Consolidated Quarter ended 31.03.2026, Consolidated Year ended 31.03.2025, Consolidated Quarter ended 31.03.2026, Consolidated Year ended 31.03.2025.

Note: The above is an extract of the detailed format of quarterly results filed with Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirement) Regulation, 2015.

Date : 07.05.2026 Place : Mumbai On Behalf of the Board of Directors Inventure Growth & Securities Limited Sd/- Kanji B. Rita DIN - 00727470 Managing Director

TOTEM FORBES PRECISION TOOLS AND MACHINE PARTS LIMITED

Registered office: Forbes' Building, Charanjit Rai Marg, Fort, Mumbai 400 001. Tel.No. 022-69138900 Website: www.forbesprecision.co.in

EXTRACT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED MARCH 31, 2026

Table with 6 columns: Particulars, Quarter ended 31.03.2026, Quarter ended 31.12.2025, Quarter ended 31.03.2025, Year ended 31.03.2026, Year ended 31.03.2025.

Notes: 1 The above is an extract of the detailed format of Audited Financial Results for the year as well as quarter ended March 31, 2026 filed with BSE Limited under Regulation 33 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015.

Mumbai, May 07, 2026 For Forbes Precision Tools and Machine Parts Limited Sd/- Mahesh Tahilyani Managing Director DIN- 01423084

IDBI BANK LTD

Regd. Office - IDBI Tower, WTC Complex, Cuffe Parade, Mumbai- 400005 CIN: L65190MH2004G0148838

Transfer of Stressed Loan Exposure

IDBI Bank Limited (Bank) intends to Transfer the Stressed Loan Exposures of AMW Auto Components Ltd, AMW Motors Ltd & EPC Offshore Subsea Projects Ltd to the eligible permitted entities under Swiss Challenge method on "as is where is", "as is what is", "whatever there is" and "without recourse" basis.

IDBI BANK LTD

Regd. Office - IDBI Tower, WTC Complex, Cuffe Parade, Mumbai- 400005 CIN: L65190MH2004G0148838

Transfer of Stressed Loan Exposure

IDBI Bank Ltd (Bank) intends to transfer the Stressed Loan Exposure of Sree Narayana Textiles Private Limited to the eligible permitted entities (ARCs/Transferees) on "as is where is", "as is what is", "whatever there is" and "without recourse" basis.

"IMPORTANT" Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications.

JSW INFRASTRUCTURE LIMITED

CIN : L45200MH2006PLC161268 Registered Office : JSW Centre, BKC, Bandra (East), Mumbai-400051 Phone:022-4286 1000, Fax:022-4286 3000, Email : ir.infra@jsw.in, Website : https://www.jsw.in/infrastructure

Extract of Standalone Financial Results for the quarter and year ended 31 March 2026

Table with 6 columns: Particulars, 31 March, 2026, 31 December, 2025, 31 March, 2025, 31 March, 2026, 31 March, 2025.

Extract of Consolidated Financial Results for the quarter and year ended 31 March 2026

Table with 6 columns: Particulars, 31 March, 2026, 31 December, 2025, 31 March, 2025, 31 March, 2026, 31 March, 2025.

Note: The above is an extract of detailed format of quarterly and year ended Financial Results filed with Stock Exchanges under regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.

Date : May 08, 2026 Place : Mumbai For and on behalf of the Board of Directors Sd/- RINKESH ROY Jt Managing Director & CEO DIN : 07404080